(d) what was the production target fixed for both these varieties for the national requirement for the year 1974-75?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): (a) to (c) The official estimates of production of cotton for 1974-75 are not yet available. However, due to rapid spread of high yielding and quality cottons, the production' of long-staple cottons is likely to be more than the previous year. On the other hand, on account of widespread drought in Gujarat, Tamil Nadu and parts of Rajasthan and Maharashtra, where medium staple cottons are grown under unirrigated conditions, there is likely to be shortfall m production of this category. No shortfall is anticipated in regard to short staple cotton.

(d) Staple-length wise targets of cotton production are not fixed. However, the overall target of cotton production during 1974-75 was fixed at 68 lakh bales.

### Misuse of a Plot meant for School Building i<sub>B</sub> Shantiniketan Colony, New Delhi

125G. SHRI PRAKASH VIR SHASTRI; Will the Minister of WORKS AND HOUSING be pleased to refer the reply to Unstarred Question 348 given in the Rajya Sabha on the 20th November, 1974 and state:

(a) the details of the action taken or proposed to be taken by Govern ment to eradicate the nuisance of the site earmarked for school building in Shantiniketan Colony, New Delhi is being used and 'public convenience'; and

(b) if not, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI DALBIR SINGH); (a) and (b). As no building on the site

#### to Questions

earmarked for school building in Shanuniketan Colony had been put up, the DDA got the site fenced.

# Appointment of Vice-Chancellor of the Visva-Bharati University

1257. SHRI KRISHNA KRIPLANI: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state;

(a) what is the maximum age limit of the Vice-Chancellor of a Central University;

(b) whether it is a fact that the present Vice-Chancellor of Visva Bharati University attained prescrib ed age of retirement in January last;

(c) whether Government propose to give extension to the Vice-Chancellor;

(d) whether it is a fact that the Karma Samiti (Executive Council) of the said University which has the right under the statutes of the University to select a panel of names for the appointment of Vice-Chancellor was not allowed to do so; and

(e) if so, what are the reasons therefor?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN)-(a) to (c) According to Statute 3(2> I of the Visva-Bharati Act, the Upa-charva (Vice-Chancellor) shall hold office for six years or till the completion of 65 years of age whichever is earlier. A proviso Is added that even after the expiry of his term of office, the Upacharya shall continue to hold office with the approval (Visitor) until, his of the Pari-darsaka successor is appointed and enters upon his office. The present Upacharya completed 65 years of age In January, ' 1975 and the President in his capacity . a<sub>s</sub> Visitor has approved the continu-• ance of the present Vice-Chancellor until his successor joins.

Necessary provision for the retirement of the Vice-Chancellors at the age of C5 years hag  $a^{lso}$  been made in the Statutes of the Aligarh Muslim University, Delhi University, Jawa-harlal Nehru University, North-Eastern Hill University and the University of Hyderabad. Proposal for making a similar provision in the Statutes of the Banaras Hindu University is under examination.

(d) No, Sir.

(e) Dots not arise.

1258. [Transferred to the 20th March, 1975.1

## Utilisation <sub>0</sub>*i* college and university laboratories for detecting food adulteratiosi cases

1259. SHRI SANAT KUMAR RAHA: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether Governments are considering a scheme to utilise the college and university laboratories for detecting and testing food adulteration cases in the country; and

(b) if so. what are the details of the scheme?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE): (a) Yes.

(b) The proposal to utilise science laboratories in the Medical Colleges and Public Health laboratories for purposes of food, analysis, and the staff and equipment that would be required for strengthening these laboratories, is under consideration in consultation with State Directors of Education and the Central Committee for Food Standards.

## Setting up of a Sanskrit Vidyapeeth in Kerala

to Questions

1260. SHRI S. KUMARAN: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE  $b_e$  pleased to state:

(a) whether Government have received a proposal for the establishment of a Sanskrit Vidyapeeth in Kerala by the Rashtreeya Sanskrit Sansthan; and

(b) if so, what are the details of the proposal and Government's decision thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (PROF. D. P. YADAV): (a) and (b) A communication recommending that a Sanskrit Vidyapeeth may be established in Kerala by the Rashtreeya Sanskrit Sansthan has been received from the State Government of Kerala. The State Government have suggested that the teaching wing of the proposed Vidyapeeth may be | located at Guruvayoor by taking over the existing Sahltya Deepika Sanskrit Vidyapeeth. The State Government have also mentioned that the research wing of the proposed Vidyapeeth could be located at Trivandrum by taking over the Manuscript Library of the Kerala University, with its staff, subject to details being finalised in consultation with the University authorities. The State Government have decided in this connection to sanction a non-recurring grant of Rs. 50,00000 towards the establishment of the proposed Vidyapeeth and have also indicated that Guruvayoor Devaswom have expressed their . willingness to make available a plot I of land to the Sansthan for this purpose. The question of establishing in Kerala a Kendriya Sanskrit Vidya-I peeth is under consideration of the Central Government in the light of